PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Binoy Kodiyeri, Kodiyeri House, Thiruvangad P. O., Thalassery, Kannur District, Pin-670 103 (Name changed vide Kerala Gazette Notification Vol. VI, 24th October 2017 Gazette No. 42, Page No. 379) holder of Duplicate of S. S. L. C. Book No. BJ 728839 with Register No. 16 8795 of March 1996, have changed my signature as shown below:

Old Signature:

New Signature:

This change will come into effect in all records related to me.

Kannur, 4-6-2020. 

BINOY KODIYERI

NOTIFICATION


This change will come into effect in all records related to me.

Kattakada, 16-6-2020. 

PRAVEEN R P
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Krishna Panickar N, Seetha Bhavanam, Punnakulam, K S Puram P. O., Adinadu Village, Karunagappally Taluk, Kollam District, Pin-690 544, holder of Extract of Admission Register with Admission No. 3360, date of Admission 29-5-1961, issued by the Headmistress, Puthiyavila UPS, Puthiyavila P. O.; also known as Radhakrishnannair in the Ration Card No. 1210061378 (Sl. No. 1), dated 24-12-2008, issued by Taluk Supply Officer, Karunagappally; known as Radhakrishnan Nair in the Electoral Identity Card No. UOV0274894, dated 20-9-2015 issued by the Electoral Registration Officer, Karunagappally Constituency; known as Radhakrishnan Nair Krishna Pillai in the Employees Provident Fund Scheme 1952, and the Employees Pension Scheme 1952, dated 17-3-2020, with UAN. 100196563016, Member ID.KR KLM 00220 390000000 118, issued by the Regional Provident Fund Commissioner; and known as Krishna Pillai in the Temporary Identity Certificate with Insurance No. 4810222171, issued from Employees State Insurance Corporation; is one and the same person. Hereafter I will be known by the name Radhakrishnan Nair only.

This change will come into effect in all records related to me.

Karunagappally, 16-6-2020.

Krishna Panickar N

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Beauty C J, Chervathoor House, House No. 406, Neendakara P. O., Karunagappally Taluk, Kollam District, Pin-690 544, have changed the name of my minor son Aaron Daniel Liju, holder of School Certificate with date of Admission 28-5-2015, issued by the Principal, Viswaprakash Central School, Thirumala, Thiruvananthapuram; Birth Certificate with Registration No. 954/2008, date of Registration 28-1-2008, issued by the Registrar of Births and Deaths, Kollam Corporation; as Aaron B C.

This change will come into effect in all records related to him.

Kollam, 15-6-2020.

Beauty C J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rita Lopez, Ushus Villa, Muttom P. O., Alappuzha District, Pin-690 511, holder of S. S. L. C. (Duplicate) Book No. C 305320 with Register No. 26008 of October 1974, Marriage Agreement Registration No. 138/1976 with date of Marriage 3-6-1976 issued from Sub Registrar Office, Alappuzha, also known as Rita Raghavan in PAN Card No. DDDPR 5163N issued from Income Tax Department, Govt. of India, in Election Identity Card No. YLM0064345 dated 20-9-2015 issued by the Electoral Registration Officer, Haripad LA Constituency, in the Ration Card No. 1420075309, dated 15-3-2017, issued by Taluk Supply Officer, Karthikappally, and as Usha in Pension Payment Order of my husband Raghavan. K [PPO No. 36460007 dated 21-6-2004 issued from Office of the Accountant General (A & E), Kerala], is one and the same person. Hereafter I will be known by the name Rita Raghavan only.

This change will come into effect in all records related to me.

Muttom. Rita Lopez

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abenaif. A, Kannel, Pullikkanakku P. O., Kayamkulam, Alappuzha, Pin-690 537, holder of S. S. L. C. No. S352781 with Register No. 3718/2000 date of Registration 30-10-2000 issued from Kayamkulam Municipality, Election Identity Card No. ALS1263722 dated 7-4-2019 issued by Electoral Registration Officer, Kayamkulam, Driving Licence No. 29/7419/2018 dated 31-12-2018 issued from Assistant Licensing Authority, Kayamkulam, and also known as Abenaif in Ration Card No. 1420011086 dated 15-3-2017 issued by Taluk Supply Officer, Karthikappally is one and the same person. Hereafter I have changed my name as Izaan Malik. A only, and will sign accordingly.

This change will come into effect in all records related to me.

Karthikappally, 18-3-2020.

Abenaif. A
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ummaru, Kandamkulangara House, Kappur P. O., Pattambi Taluk, Palakkad-679 552, holder of Abstract of School Admission Register with Admission No. 884, date of Admission 11-11-1953 issued by the Assistant Educational Officer, Thrithala, also known as Umar in the Election Identity Card No. LDZ1878313 dated 4-4-2007 issued by the Electoral Registration Officer, Thrithala LA Constituency, in the Election Identity Card No. KL/08/043/063532 dated 11-1-1999 issued by the Electoral Registration Officer, Thrithala Constituency of my wife Ayishakutty Umma, in the Ration Card No. 1976026314 (Sl. No. 5) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi, in the Election Identity Card No. LDZ1789270 dated 28-2-2006 issued by the Electoral Registration Officer, Thrithala LA Constituency of my son Muhammed Ashraf, known as Ummer K. in the S. L. C. Book No. I 110890 with Register No. 45566 of March 1996 of my son Thajumon, K. known as Ummer in the Election Identity Card No. LDZ1157411 dated 13-11-2000 issued by the Electoral Registration Officer, Thrithala LA Constituency of my son Thajumon, in the Marriage Certificate with Registration No. 114/2010, date of Registration 13-7-2010 issued by the Local Registrar of Marriages (Common), Kaladi Grama Panchayath of my son Thajumon, in the Extract of Admission Register of my son Muhammed Asharaf K. with Admission No. 25321, date of Admission 26-5-2001 issued by the Headmistress, GHSS Kumaranellur, in the Passport No. Z 3799601 dated 25-10-2017 issued by the Assistant Consular Officer, Consulate General of India, Dubai (UAE) of my son Muhammed Asharaf Kandamkulangara, known as Ummer Kandan Kulangara in the Passport No. N 2954762 dated 9-3-2016 issued by the Assistant Consular Officer, Embassy of India, Doha (Qatar) of my son Thajumon, in the S. L. C. No. E 568451, with Register No. 104662, of March 2007, of my son Mohammed Nizar. K. P., and in the Birth Certificate with Registration No. 1551/2003, date of Registration 13-3-2013, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor son Shanoop Rahman, P., and in the Birth Certificate with Registration No. 1551/2003, date of Registration 13-3-2013, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor daughter Nimbrin Fathima P., is one and the same person. Hereafter I will be known by the name Abdul Basheer Panangadan only.

This change will come into effect in all records related to me.

Ummer K. P.
11-3-2020.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Assankutty Vallikkavil, Kanhirampokkil House, Irumbuzhi Post, Ernad Taluk, Malappuram District, Pin-676 509, holder of School Admission Register Extract No. 2046, date of Admission 3-6-1967, of Govt. M. U. P. School, Irumbuzhi, also known as Hassan in the Ration Card No. 2051099785 (Sl. No. 5), issued by the Taluk Supply Officer, Ernad, Manjeri, as Assankutty in the S. S. L. C. No. D 130127, with Register No. 701060, of March 2005, of my daughter Ummul Hasnath. K. P., and in the Birth Certificate with Registration No. 30/1991, date of Registration 22-1-1991, issued by the Registrar of Births and Deaths, Anakkayam Grama Panchayat, of my son Nissar, as Hassankutty. K. P. in the S. S. L. C. No. G 337401, with Register No. 417713, of March 2007, of my son Mohammed Nizar. K. P., and in the Birth Certificate with Registration No. 574/1988, date of Registration 31-12-1988, issued by the Registrar of Births and Deaths, Anakkayam Grama Panchayat, of my another son Ilyas. K. P., and as Assan Kutty in the Birth Certificate with Registration No. 51/1991, date of Registration 22-1-1991, issued by the Registrar of Births and Deaths, Anakkayam Grama Panchayat, of my another son Illias, is one and the same person. Hereafter I have changed my name as Hassan. K. P.

This change will come into effect in all records related to me.

Irumbuzhi, 12-3-2020.

Assankutty Vallikkavil
NOTIFICATION


This change will come into effect in all records related to me.

Kadambode, 12-3-2020.  KUNHI MUSLYAR

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ahammad Kutty. K. T., Pulicheeri House, Pullara, Valluvambram Post, Ernad Taluk, Malappuram District-673 642, holder of S. S. L. C. No. N 544285, with Register No. 439000, of March 2013, Driving Licence No. 10/16552/2014, dated 19-1-2018, issued by the Assistant Licensing Authority, Malappuram, and Electoral Identity Card No. RYR0408088, dated 10-1-2014, issued by the Electoral Registration Officer, Malappuram LA Constituency, also known as Ahammedkutty in the Ration Card No. 2051085861 (Sl. No. 2) issued by the Taluk Supply Officer, Ernad, Manjeri, and as Ahammed Kutty in the Birth Certificate with Registration No. 322/94, date of Registration 3-10-1994, issued by the Sub Registrar of Births and Deaths, Pookkottur Panchayat, is one and the same person. Hereafter I have changed my name as Firozkhan. K. T.

This change will come into effect in all records related to me.

Valluvambram, 16-3-2020.  AHAMMD KUTTY. K. T.
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Umar Pandhappaden, Panthappadan House, Thurakkal, Manjeri Post, Ernad Taluk, Malappuram District, Pin-676 121, holder of J. T. S. L. C. Book with Register No. 601, of March 1976, also known as Ummar Panthappadan in the Electoral Identity Card No. FBV1829779, dated 2-7-2015, issued by the Electoral Registration Officer, Manjeri Constituency, as Ummer. P. P. in the Driving Licence No. 10/100623/1982, dated 3-3-2020, issued by the Assistant Licensing Authority, Malappuram, in the S. S. L. C. No. C 120769, with Register No. 407866, of March 2002, of my daughter Febina. P. P., in the S. S. L. C. No. H 173833, with Register No. 229036, of March 2008, of my another daughter Ramshy. P. P., and in the S. S. L. C. No. R 153243, with Register No. 345476, of March 2016, of my son Muhammed Shameem. P. P., as Ummer in the Ration Card No. 2051105404 (Sl. No. 6), issued by the Taluk Supply Officer, Ernad, Manjeri, as Ummer Panthappaden in the S. S. L. C. No. C 684249, with Register No. 384445, of March 2003, of my another daughter Jasmin Panthappaden, and as P. Ummer in the S. S. L. C. No. J-180354, with Register No. 424880, of March 2009, of my another daughter Sumayya. P. P., is one and the same person. Hereafter I will be known by the name Ummer. P. P. only.

This change will come into effect in all records related to me.

Manjeri,
20-3-2020.

U MAR P ANDHAPPADEN

NOTIFICATION

I, Jasreena. A. T., Kayalmadathil Parlath House, Pattarnadakkavu, Ananthavoor Post, Tirur Taluk, Malappuram District, Pin-676 301, do hereby notify for the information of all authorities concerned and the public that my minor daughter Nitha Jabil. K. P., holder of Birth Certificate with Registration No. AM-985, date of Registration 17-9-2004, issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, and School Admission Register Extract with Admission No. 32667, date of Admission 5-6-2017, of Cherural Higher Secondary School, Kurumbathur, also known as Nitha Jebin in the Ration Card No. 2054118273 (Sl. No. 4), issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed her name as Nidha Jebin. K. P.

This change will come into effect in all records related to her.

Ananthavoor,
16-3-2020.

JASREENA. A. T.

NOTIFICATION

I, Aleema Vilakkumadathil, Kudalkkuzhimadu House, Thenhipalam Post, Tirurangadi Taluk, Malappuram District, Pin-673 636, do hereby notify for the information of all concerned authorities and the public that my minor son Muhammed Afnas. P., holder of Birth Certificate Registration No. 1357/2010, date of Registration 30-4-2010, issued by the Registrar of Births and Deaths, Tirurangadi Grama Panchayat, and School Admission Register Extract with Admission No. 17915, date of Admission 9-5-2016, of A. U. P. School, Velimukku, also known as Muhammed Afanas in the Ration Card No. 2055041233 (Sl. No. 6), issued by the Taluk Supply Officer, Tirurangadi, is one and the same person. Hereafter I have changed his name as Muhammed Muhsin. P.

This change will come into effect in all records related to him.

Thenhipalam,
16-3-2020.

ALEEMA VILAKKUMADATHIL
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Asfak. P., Pattukara House, Parappur Post, Tirurangadi Taluk, Malappuram District, Pin-676 503, holder of S. S. L. C. No. F 354181, with Register No. 278555, of March 2006, Higher Secondary Examination (Class XII) Certificate No. HSE 182779, with Register No. 4295041, of March 2008, of Board of Higher Secondary Examination, Government of Kerala, Bachelor of Science (Chemistry) Degree Certificate No. 362078, with Register No. 82579, of April 2011, of University of Calicut, Bachelor of Education Certificate No. 0827803, with Register No. FBALTPN001 of October 2012, of University of Calicut, Master of Science Certificate Serial No. CUK/16/001094, with Register No. CHE051405, of May 2016, of Central University of Kerala, State Eligibility Test (Chemistry) Certificate No. 00131, with Roll No. 40040128, dated 29-3-2017, of Directorate of Higher Secondary Education, Government of Kerala, Marriage Certificate No. 5010/2017, with Registration No. 00134, of April 2018, issued by the Local Registrar of Marriages (Common), Pulpatta Grama Panchayat, Driving Licence No. 55/10007/2013, dated 3-8-2013, issued by the Assistant Licensing Authority, Tirur, and PAN Card with Permanent Account No. BMOPP6808A, issued from the Income Tax Department, Government of India, also known as Abdul Asfakh in the Ration Card No. 2055075645 (Sl. No. 2), issued by the Taluk Supply Officer, Tirurangadi, as Abdul Asfak in the Electoral Identity Card No. WLM0068346, dated 20-1-2009, issued by the Electoral Registration Officer, Vengara LA Constituency, as Abul Asfar in the Birth Certificate with Registration No. 1800/1990, date of Registration 22-8-1990, issued by the Registrar of Births and Deaths, Kottakkal Municipality, and as Pattukara Abdul Asfak in the Passport No. K 2528195, date of issue 10-2-2012, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Ashfaque P.

This change will come into effect in all records related to me.

Parappur,
17-3-2020.

ABDUL ASFAK. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Majeed Chevidikkunnan, Chevidikkunnan House, Memattupara, Kannamangalam Post, Tirurangadi Taluk, Malappuram District, Pin-676 304, holder of School Admission Register Extract with Admission No. 902, date of Admission 20-5-1985, of A. U. P. School, Edakkaparamba, also known as Majeed. C. K. in the Duplicate Driving Licence No. 55/3008/1993, dated 10-6-2016, issued by the Assistant Licensing Authority, Tirurangadi, as Abdul Majeed. C. K. in the PAN Card with Permanent Account No. CEZPM0537D, issued from the Income Tax Department, Government of India, in the S. S. L. C. No. T 693953, with Register No. 376600, of March 2018, of my minor son Mohammed Midlaj. C. K., in the Birth Certificate with Registration No. 413/2012, date of Registration 19-5-2012, issued by the Sub Registrar of Births and Deaths, Cherukavu Grama Panchayat, of my minor daughter Fathima Nada. C. K., and in the Birth Certificate with Registration No. 384/2008, date of Registration 23-4-2008, issued by the Registrar of Births and Deaths, Cherukavu Grama Panchayat, of my another minor daughter Nafiha, and as Abdul Majeed in the Ration Card No. 2055141722 (Sl. No. 5), issued by the Taluk Supply Officer, Tirurangadi, is one and the same person. Hereafter I will be known by the name Abdul Majeed. C. K. only.

This change will come into effect in all records related to me.

Kannamangalam,
19-3-2020.

MAJEED CHEVIDIKKUNNAN